

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

OA No.2244/2015

New Delhi this the 9th day of August, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Ms. Manisha
D/o Shri Balraj Singh Gahlot
H.No.290, V.P.O. Mitraon
New Delhi.

.... Applicant

(By Advocate:None)

VERSUS

1. Govt. of NCT of Delhi
Through Chief Secretary
I.T.O., Delhi.
2. Delhi Subordinate Services Selection Board
Govt. of NCT
UTCS BLDG., Institutional Area
Vishwas Nagar, Shahdara
Delhi – 110 032. Respondents.

(By Advocate:Shri Vijay Pandita)

ORDER (ORAL)

By Hon'ble Mr.V. Ajay Kumar,

None for the applicant.

2. The OA has been filed against the action of the respondents in not issuing the admit card for Tier-II exam for the post of TGT (Hindi), Post Code Nos. 137/12 and 170/14 to the applicant.
3. This Tribunal while issuing notices in the OA directed the respondents to allow the applicant to appear in Tier-II exam provisionally subject to outcome of the OA. Accordingly, the respondents permitted her to participate in Tier-II examination. As per the counter averments, the applicant failed to acquire cut off marks in the Post Code 170/14 under the

OBC category to which she belongs and in Post code No.137/12, the name of the applicant was not found in the Data base of I.T. Branch forwarded by the Secret Cell.

4. In the circumstances and in view of the above, since the applicant has not scored the cut off marks in Tier-II examination in Post Code No.170/14 and the details of the applicant are not found in Data base of I.T. Branch in Post code No.137/12, and the applicant not shown any material regarding Post code No.137/12, we do not find any merit in the OA and, accordingly, the same is dismissed. No costs.

(NITA CHOWDHURY)
Member (A)

(V. AJAY KUMAR)
Member (J)

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